

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2018

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.02.2018									28.02.2018
	CIVIL SIDE:-										
		9303	0	0	115	115	0	0	58	58	9360
1	CIVIL FIRST APPEAL	4586	0	0	55	55	0	0	42	42	4599
2	CIVIL SECOND APPEAL	56	0	0	3	3	0	0	1	1	58
3	EXECUTION FIRST APPEAL	12	0	0	0	0	0	0	0	0	12
4	EXECUTION SECOND APPEAL	24568	0	44	495	539	0	59	510	569	24538
5	CIVIL MISC. APPEAL	485	0	0	27	27	0	0	7	7	505
6	CIVIL REVISION	651	0	9	26	35	0	31	33	64	622
7	CIVIL REVIEW	0	0	0	0	0	0	0	0	0	0
8	INCOME TAX REFERENCE	95	0	16	0	16	0	15	0	15	96
9	OTHER TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
10	TAX CASES	3	0	1	0	1	0	0	0	0	4
11	CUSTOM APPEAL	91	0	35	0	35	0	26	0	26	100
12	INCOME TAX APPEAL	0	0	0	0	0	0	0	0	0	0
13	WEALTH TAX APPEAL	385	0	0	23	23	0	0	4	4	404
14	SALES TAX REVISION	0	0	0	0	0	0	0	0	0	0
15	TESTAMENTARY CASES	73	0	0	0	0	0	0	0	0	73
16	COMPANY PETITION	3	0	0	0	0	0	0	0	0	3
17	COMPANY EXECUTION PETITION	23	0	0	1	1	0	0	0	0	24
18	COMPANY APPEAL	167	0	0	1	1	0	0	11	11	157
19	COMPANY APPLICATION	3	0	0	0	0	0	0	0	0	3
20	COMPANY SUIT	47	0	0	0	0	0	0	0	0	47
21	COMPANY LIQUIDN. CASES	4	0	0	0	0	0	0	0	0	4
22	ELECTION PETITION	60	0	5	0	5	0	2	0	2	63
23	SPECIAL APPEAL (CIVIL)	1640	0	141	0	141	0	157	0	157	1624
24	SPECIAL APPEAL (WRITS)	2607	0	20	178	198	0	42	151	193	2612
25	CIVIL CONTEMPT	58755	0	59	2115	2174	0	59	2216	2275	58654
26	CIVIL WRITS	0	0	0	0	0	0	0	0	0	0
27	RECRIMINATION PETITION	626	0	1	3	4	0	0	4	4	626
28	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	0
29	CIVIL REFERENCE										
	TOTAL (A)	104243	0	331	3042	3373	0	391	3037	3428	104188
	CRIMINAL SIDE:-										
		2	0	0	0	0	0	0	0	0	2
1	MURDER REFERENCE	19941	0	40	229	269	0	19	169	188	20022
2	CRIMINAL APPEAL	6589	0	0	186	186	0	0	283	283	6492
3	CRIMINAL REVISION	10394	0	0	509	509	0	0	268	268	10635
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	845	0	0	1285	1285	0	0	1410	1410	720
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	21	0	0	1	1	0	2	0	2	20
6	CRIMINAL CONTEMPT	0	0	0	0	0	0	0	0	0	0
7	CRIMINAL REFERENCE	33	0	25	0	25	0	25	0	25	33
8	HABEAS CORPUS	974	0	2	34	36	0	18	110	128	882
9	CRIMINAL LEAVE TO APPEAL	574	0	34	116	150	0	19	109	128	596
10	CRIMINAL WRITS										
	TOTAL (B)	39373	0	101	2360	2461	0	83	2349	2432	39402
	TOTAL (A+B)	143616	0	432	5402	5834	0	474	5386	5860	143590
	OTHER ORIGINAL JURISDICTION CASES:-										
		123	0	0	4	4	0	0	41	41	86
1	ARBITRATION APPLICATION	0	0	0	0	0	0	0	0	0	0
2	LEAVE TO APPEAL TO S.C.	190	0	0	22	22	0	0	25	25	187
3	CIVIL TRANS. APPLICATION	36	0	0	2	2	0	0	9	9	29
4	CRIMINAL TRANSFER										
	TOTAL (C)	349	0	0	28	28	0	0	75	75	302
	GRAND TOTAL (A+B+C)	143965	0	432	5430	5862	0	474	5461	5935	143892